### GOVERNMENT OF INDIA MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

## LOK SABHA UNSTARRED QUESTION NO. 693

TO BE ANSWERED ON: 17.09.2020

#### BENEFIT UNDER EMERGENCY CREDIT LINE GUARANTEE SCHEME

693. SHRI PRATHAP SIMHA: SHRI D.M. KATHIR ANAND:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) the details of people who have availed credit under the Emergency Credit Line Guarantee Scheme (ECLGS) and Credit Guarantee scheme for Subordinate Debt, State-wise especially Karnataka and Tamil Nadu; and
- (b) the target fixed by the Government for the said schemes, State-wise and the basis for fixing the same?

#### **ANSWER**

# MINISTER OF MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI NITIN GADKARI)

- (a): The Emergency Credit Line Guarantee Scheme (ECLGS) is being implemented through the National Credit Guarantee Trustee Company Ltd. (NCGTC) which is under the administrative control of Department of Financial Services (DFS), Ministry of Finance. DFS has reported that as on 09.09.2020, an amount of Rs. 163,103 crore has been sanctioned to 42,01,060 borrowers and an amount of Rs. 117,885 crore has been disbursed to 25,01,216 borrowers under the scheme. The number of accounts covered under ECLGS in Karnataka is 1,22,423 and in Tamil Nadu it is 2,33,961 involving loans of Rs.3913.83 Crore and Rs. 6267.70 Crore, respectively as on 09-09-2020. Credit Guarantee Scheme for Subordinate Debt (CGSSD) has since been notified to provide Sub-Debt support in respect of restructuring of MSMEs.
- (b): The two schemes are demand driven. However, as per the approved scheme following the announcement under the Atma Nirbhar Package, the ECLGS shall be in operation till 31-10-2020 or till an amount of Rs.3 Lakh crore sanctioned. However, the CGSSD shall be in operation for 10 years or till an amount of Rs. 20,000 Crore of guarantee amount is approved.

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